

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3531

ANSWERED ON:04.08.2014

PROHIBITION ON ADVOCATES PRACTICING AS CHARTERED ACCOUNTANT

P. Shri Nagarajan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Bar Council of India (BCI) has urged the Government to allow only advocates to appear before Income Tax Authorities;
- (b) if so, the details thereof;
- (c) whether any law in the country prohibits an advocate to practice and issue certificates or reports as a chartered accountant or vice-versa; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (d): The information is being collected and will be laid on the Table of the House.